NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO. 1**

ALE ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
155/16	226/17	Hearing	391 / 394	Pennar Hotels & Resorts Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PERIKAL, K. ARJON

(Petitioner____

Respondent)

KAVITHA. A.C.
98AAO761A5 for ROC.
Vosandh kunner ofo OI.
Arst.

Heard counsel for Petitioner. Counsel for ROC is present. Heard him. Assistant from OL office is present. Heard him.

For consideration posted to 20.03.2017.

MEMBER (J)

MEMBER (T)